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(2024) 11 SIK CK 0057 Sikkim High Court

Case No: First Appeal From Judgment And Decree In Suit No. 06, 12 Of 2019

M/S Nauratanmal Ashok Kumar

& Anr.

APPELLANT

Vs

Yangzila Bhutiani & Anr.

RESPONDENT

Date of Decision: Nov. 26, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Sudipto Mazumdar, Mingma Lhamu Sherpa, S. K. Chettri

Judgement

Bhaskar Raj Pradhan, J

Heard the learned Senior Counsel for the respondent no.1 in R.F.A. No. 06 of 2019 and respondent in R.F.A. No. 12 of 2019 for sometime. Copies of

the convenience volumes prepared by the Registry have been handed over to both the parties. They acknowledge the receipt. The learned Senior

Counsel submits that the documents are voluminous he may take sometime to prepare a list of dates to assist this Court. However, as he is

preoccupied in certain matters before the Circuit Bench of the Calcutta High Court at Jalpaiguri the matter may be heard immediately after the

ensuing winter vacation. On his request list it after the ensuing winter vacation for further consideration.